

Nectar Prints Pvt Ltd
Information Memorandum

IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Regulation 36 (2)(d) - a list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims.

1. List of claims submitted by Financial Creditors

Name of the Creditor	Claim Submitted as per Form 'C'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted	Remarks
Cosmos Bank Limited	26,99,32,794.88	26,99,32,794.89	-	-	Amount admitted as per 3rd COC Meeting Dt: 09th Sept 24
Tata Capital Limited	1,21,15,856.71	1,21,15,856.71	-	-	Amount admitted as per 3rd COC Meeting Dt: 09th Sept 24
Total Financial Claims	28,20,48,651.59	28,20,48,651.60	-	-	

2. List of claims submitted by Unsecured Financial Creditor

(Amount in Rs.)

Name of the Creditor	Claim Submitted as per Form 'C'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted	Remarks
		-	-	-	
Total Financial Claims	-	-	-	-	

3. List of claims submitted by Operational Creditors

(Amount in Rs.)

Name of the Creditor	Claim Submitted as per Form 'B'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted.	Remarks
Total Operational Claims	-	-	-	-	

4. List of claims submitted by Employees/ Workmen

(Amount in Rs.)

Employee/ Workmen	Claim Submitted as per Form 'D'	Amount of claim admitted after verification of documents	Amount of claim rejected after verification of documents	Amount of Claim under verification not yet admitted.	Remarks
NIL					
Total Employees/ Workmen Claims	-	-	-	-	

Note: The details have not been provided by the Suspended Management of Nectar Prints Pvt Ltd